

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: APRIL 22, 2015**

**No. 1114 /JR(S)/2015**

Sri **Raj Mani**, Civil Judge, Senior Division, Kaushambi to be Additional Chief Judicial Magistrate, Ballia.

**No. 1115 /JR(S)/2015**

Sri **Niranjan Kumar**, Additional Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Shrawasti at Bhinga vice Sri Surendra Kumar Paswan.

**No. 1116 /JR(S)/2015**

Sri **Surendra Kumar Paswan**, Civil Judge, Senior Division, Shrawasti at Bhinga to be Additional Chief Judicial Magistrate, Pilibhit.

**BY ORDER OF THE COURT.**

**Sd/-  
(S.K. SINGH-I)  
REGISTRAR GENERAL**

**No. 210 /JR(S)/2015 Dated: Allahabad : April 22, 2015**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Ballia, Pilibhit and Shrawasti at Bhinga (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Ballia, Pilibhit and Shrawasti at Bhinga with the request to place this notification before the Hon'ble Judges their Lordships kind perusal. (Information available on Email).

**BY ORDER OF THE COURT**

Sd/-

**(RAJIV SHARMA)**

**JOINT REGISTRAR (JUDICIAL) (SERVICES)**